

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:3339
ANSWERED ON:05.02.2004
ALLOTMENTS OF OUTLETS IN VIOLATION OF POLICY
ADHIR RANJAN CHOWDHURY

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether allotment policy of the Government was not followed recently while allotting new petrol pumps and outlets by oil companies;
- (b) if so, the facts and details thereof;
- (c) the steps taken by the Government against the persons involved; and
- (d) the outline framed by the Government to check recurrence of such things in future?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRIMATI SUMITRA MAHAJAN)

(a) to (d): After the dismantling of the Administered Pricing Mechanism in the petroleum sector with effect from 1.4.2002, selection of dealers/distributors of petroleum products is made by the Oil Marketing Companies (OMCs) as per their own guidelines based on certain parameters conveyed by the Government.